

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6166**

**TO BE ANSWERED ON THE 11<sup>TH</sup> APRIL, 2017/ CHAITRA 21, 1939 (SAKA)**

**SEDITION LAW**

**6166. DR. K. GOPAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Amnesty International has criticized the Government for using the crude, colonial era sedition law to silence its critics;**

**(b) if so, the details thereof;**

**(c) whether the Government has taken any action on the said remark by Amnesty International; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU)**

**(a) & (b): No such report has been received in the Ministry.**

**(c) & (d): Does not arise in view of reply to (a) & (b) above.**

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